

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4343

ANSWERED ON:24.08.2005

CBI RAIDS

Rana Shri Kashi Ram; Renge Patil Shri Tukaram Ganpatrao

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Central Bureau of Investigation (CBI) conducts raids against suspected/corrupt persons in the country;
- (b) if so, the total number of raids conducted against such persons during the last three years;
- (c) the total number of persons charge-sheeted during this period; and
- (d) the number of persons out of the above against whom action has been taken including the nature of action.

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b) : Yes, Sir. CBI has conducted 7 nationwide Special Drives involving 1257 searches during the last three years i.e. 2003 to 2005 (upto 30.6.2005) as a part of the Programme of Vigilance and Anti Corruption work.

(c) & (d) : CBI has reported that out of the above, as on 30.6.2005, chargesheets have been filed in 29 cases, while sanction for prosecution is awaited in 12 cases. CBI has recommended regular departmental action in 15 cases. CBI has recommended such action as deemed fit in 2 cases while it has closed 9 cases. Investigation has not been completed in the remaining cases.